Bill Summary
The Drugs (Control) Repeal Bill, 2006

- The Drugs (Control) Repeal Bill, 2006 was introduced in the Lok Sabha on March 10, 2006. The Bill was not referred to any Standing Committee. The Bill was introduced by the Ministry of Health and Family Welfare.
- The Drugs (Control) Act, 1950 was enacted to ensure that certain essential imported drugs and medicines were sold at reasonable prices in the country.
- The Bill repeals the Drugs (Control) Act, 1950 because price control of drugs is presently being carried out under the Essential Commodities Act, 1955. Therefore, the Drugs (Control) Act has become redundant.

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